

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION NO. 38

TO BE ANSWERED ON THE 2ND February 2018/ Magha 13, 1939 (SAKA)

CSR by Banks

38. SHRI BHEEMRAO B. PATIL:

Will the Minister of FINANCE be pleased to state:

- (a) the details of amount spent on Corporate Social Responsibility (CSR) by the nationalised banks during the last three years, bank and State/UT-wise; and
- (b) the number of public representatives made demand for nationalised banks to make expenditure under CSR for development of their areas during the year 2016-17 and the reaction of the banks in this regard, bank-wise?

ANSWER

The Minister of State in the Ministry of Finance
(SHRI SHIV PRATAP SHUKLA)

(a) and (b): As per Reserve Bank of India (RBI) inputs, nationalised banks are not covered by the Companies Act and hence the Corporate Social Responsibility (CSR) policy related provisions of the Companies Act are not applicable to these banks. RBI has issued guidelines on Corporate Social Responsibility, Sustainable Development and Non-Financial Reporting- Role of Banks. Bank-wise details of amount spent on CSR during the last three years is at Annexure-I. CSR spending includes expenditure on activities that are not attributable to specific locations, e.g., Swachh Bharat Kosh and National Sports Development Fund, and therefore it is not possible to apportion CSR expenditure State/UT-wise. Bank-wise number of public representatives who made demand for nationalised banks to make expenditure under CSR for development of their areas during the year 2016-17 and the reaction of the banks in this regard is at Annexure-II.

Annexure-I

Lok Sabha USQ No. 38 for 2.2.2018, regarding "CSR by Banks"

Amounts in crore Rs.

S.No.	Nationalised Bank	2014-15	2015-16	2016-17
1.	Allahabad Bank	854.51	889.1	825.35
2.	Andhra Bank	1.08	2.69	3.02
3.	Bank of Baroda	17.83	19.4	3.08
4.	Bank of India	11.85	14.49	6.42
5.	Bank of Maharashtra	1.62	0.78	0.29
6.	Canara Bank	23.38	30.4	28.18
7.	Central Bank of India	0	1.18	0
8.	Corporation Bank	4.53	4.78	2.06
9.	Dena Bank	3.53	4.28	2.37
10.	Indian Bank	13.42	2.91	2.64
11.	Indian Overseas Bank	0.8	0.08	0
12.	Oriental Bank of Commerce	9.04	2.83	1.23
13.	Punjab National Bank	26.62	36.8	30.4
14.	Punjab & Sind Bank	0.04	0.74	0
15.	Syndicate Bank	2.14	12.93	1.54
16.	UCO Bank	7.01	4.23	9.92
17.	Union Bank of India	10.15	5.76	6.51
18.	United Bank of India	0.63	0.21	0.57
19.	Vijaya Bank	1.41	2.73	4.96

Source: Banks

Lok Sabha Unstarred Question No. 38 dated 2.2.2018, regarding "CSR by Banks"

Demands received from public representatives regarding CSR for development of their areas during the year 2016-17

S. N.	Nationalised Bank	Number	Reaction of the bank
1	Allahabad Bank	6	The proposals have been noted for suitable action in future.
2	Andhra Bank	6	Two proposals, amounting to Rs. 24.14 lakh, were sanctioned. Four proposals could not be sanctioned because of lack of budget and bank's limited presence in the areas concerned.
3	Bank of Baroda	7	The proposals were not considered due to unavailability of budget.
4	Bank of India	0	□
5	Bank of Maharashtra	1	The proposal was not considered due to absence of any bank branch in that area.
6	Canara Bank	7	The proposals could not be considered as the activities proposed did not fall under the bank's CSR policy.
7	Central Bank of India	14	Bank was unable to consider any proposal due to incurred losses.
8	Corporation Bank	19	The proposals could not be considered due to limited fund allocation.
9	Dena Bank	4	Bank has no CSR fund due to losses incurred during last two years.
10	Indian Bank	25	Rs. 2.65 crore has been spent under CSR against the proposals.
11	Indian Overseas Bank	1	Due to PCA for the last two years, bank is not considering any proposals under CSR.
12	Oriental Bank of Commerce	11	10 proposals were not considered due to limited branch network of the bank in those areas and the paucity of funds. One proposal was not considered as the same is not covered under the bank's CSR policy.
13	Punjab & Sind Bank	7	No proposal could be considered as the funds were not allocated for the year 2016-17 under CSR.
14	Punjab National Bank	14	The bank has apprised that it endeavours to carry out all such proposals within its limited resources of CSR activities, it has so far processed three such proposals.
15	UCO Bank	14	Rs. 9.92 crore has been spent against the proposals.
16	Union Bank of India	9	Six proposals were sanctioned. Three proposals were not sanctioned, on account of budget non-availability proposal not falling under bank's CSR policy and some other CSR activity being undertaken in that constituency in the recent past.
17	United Bank of India	1	The proposal was approved and implemented.
18	Syndicate Bank	6	The proposals have been noted for suitable action in future.
19	Vijaya Bank	2	The proposals have been approved for implementation.

Source: Banks

